



The Assam Farmers (Group Irrigation) (Repealing) Act, 2022

Act No. 9 of 2023

Keywords:

To repeal the Assam Act No 10 of 1978

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THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : :: LEGISLATIVE BRANCH

NOTIFICATION

The 14th February, 2023

No. LGL:234/2022/31.— The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 7th February, 2023 is hereby published for general information.

ASSAM ACT NO. IX OF 2023

(Received the assent of the Governor on 7th February, 2023)

THE ASSAM FARMERS (GROUP IRRIGATION)

(REPEALING) ACT, 2022

AN ACT

to repeal the Assam Farmers (Group Irrigation) Act, 1978.

Preamble	Whereas it is expedient to repeal the Assam Farmers (Group Irrigation) Act, 1978;	Assam Act No. X of 1978
	It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-	
Short title, extent and commencement	<p>1. (1) The Act may be called the Assam Farmers (Group Irrigation) (Repealing) Act, 2022.</p> <p>(2) It shall have the like extent as the principal Act.</p> <p>(3) It shall come into force at once.</p>	
Repeal and savings	<p>2. (1) The Assam Farmers (Group Irrigation) Act, 1978 is hereby repealed.</p> <p>(2) Notwithstanding such repeal of the Act under subsection(1) above, anything already done or action taken or any right, title, obligation, or liability already acquired, accrued, or incurred or any remedy or proceeding in respect of any such right, title, obligation, or liability or penalty, claim or demand etc. already enforced under the Act, so repealed before the date of commencement of this Act, shall be deemed to have been done or taken under the repealed Act.</p>	Assam Act No. X of 1978

GEETANJALI DAS SAIKIA,

Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.